

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon the absorption of Sh. Devendra Singh, Chowkidar, E.C. 91088, S/o Sh. Man Singh in the Hon'ble High Court of Delhi, New Delhi on 17.04.2026 (F/N), his name is hereby struck off from the pay scroll of this office with effect from 17.04.2026 (F/N) as per Rule 5 (2) of CCS (Pension) Rules, 1972.



(Anju Bajaj Chandna)
Principal District & Sessions Judge (HQs)
Delhi.

No. Admn-III/PE/2026

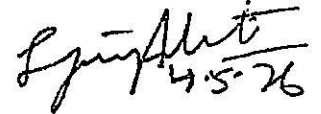
25013-25033

Delhi, Dated the

04 MAY 2026

Copy forwarded for information and necessary action to :-

1. The Joint Registrar (Estt.-I), Hon'ble High Court of Delhi, New Delhi with reference to the office order No. 491/EI-6/Estt.-I/DHC dated 20.04.2026.
2. Personal Office of the Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
3. The Sr. Account Officer/ Drawing & Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi (copy of Absorption order is annexed herewith)
4. The Pay & Accounts Officer -VI, Tis Hazari, Delhi concerned (through Accounts Branch, Central District, Tis Hazari Courts, Delhi).
5. The Admn. Officer (J)/Branch Incharge, Vigilance Branch, Central District, THC, Delhi.
6. The Admn. Officer (J)/Branch Incharge, Admn. I (Estt.)/ACR Cell/ Recruitment Cell/Pension Seat, Central District, Tis Hazari Courts, Delhi.
7. The Admn. Officer (J)/Branch Incharge, Leave Section, Central THC, Delhi
8. Dealing Official Layer Seat, Tis Hazari Courts, Delhi.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. The Admn. Officer (J)/Branch Incharge, Admn.III, Seniority & Promotion/Posting & Transfer/Appointment Seat, Central District, Tis Hazari Courts, Delhi.
11. The official concerned.


4.5.26

ADMINISTRATIVE OFFICER (J)
ADMINISTRATION BRANCH-III
O/o PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
DELHI